

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

EXCISE APPEAL NO. 10369 of 2014-SM

(Arising out of OIO-RAJ-EXCUS-000-COM-126-13-14 Dated 24/10/2013 passed by Commissioner of Central Excise and Service Tax-RAJKOT)

Santosh Khandelwal

Manager (accounts)of
Ruchi Soya Industries Ltd ,
Survey No.217/2, Village Mithi Rohar,
Gandhidham, Gujarat

.....Appellant

VERSUS

Commissioner of C.E. & S.T.- Rajkot

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot, Gujarat- 360001

.....Respondent

APPEARANCE:

Shri S J Vyas, & Shri Dhaval K Shah Advocate , Shri K J Kinariwala Consultant
appeared for the Appellant

Shri Anand Kumar, Superintendent (AR) appeared for the Respondent

CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)

DATE OF HEARING: 10.12.2024
DATE OF DECISION: 10.12.2024

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 10453 of 2014.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**